

(ग) भविष्य में इसकी पुनरावृत्ति न हो इसके लिये सरकार ने क्या उपाय किये हैं ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : (क) २२ जून, और २६ जून, १९५७ के बीच पटना के बड़े डाकघर में कुछ काल के लिये प्रांशिक रूप से वितरण-कार्य रुका रहा। उक्त अवधि में दिन की समाप्ति पर पडी रहीं अव्यतिरिक्त वस्तुओं की संख्या वस्तुतः लगभग १८,००० और ५०,००० के बीच थी। अब वहाँ कोई डाक बगैर छटी नहीं पडी है।

(ख) इन्फ्लूएन्जा-महामारी के कारण वितरण-कर्मचारी बहु संख्या में अनुपस्थित थे।

(ग) यह प्रश्न नहीं उठता।

श्री अनिलकृष्ण सिंह : क्या सरकार इस बात को मंजूर करती है कि गत जून मास में जब माननीय परिवहन तथा संचार मंत्री पटना जेनरल पोस्ट आफिस को देखने गये थे, तो वहाँ के पोस्ट मास्टर जेनरल ने उनको वास्तविक स्थिति से अवगत कराने के बजाय वहाँ पर लाखों की तादाद में पडी चिट्ठियों, बड्डली और पैकेटो के टारपालिन से ढाप कर छिपा दिया और इस प्रकार माननीय मंत्री का ध्यान उधर न जाने दिया ?

श्री राज बहादुर : जहाँ तक आकड़ों का सम्बन्ध है मैं निवेदन करूँगा कि वहाँ डाकियों की कुल संख्या ६६ है और सॉर्टिंग पोस्टमैन की १२ है। २२ तारीख को ७ सॉर्टिंग पोस्टमैन और ३२ पोस्टमैन गैर-हाज़िर थे। २३ तारीख को इतवार था। २४ तारीख को ६ सॉर्टिंग पोस्टमैन १२ में से गैर हाज़िर थे और ३५ पोस्टमैन गैरहाज़िर थे और इनके बिना बटी हुई चिट्ठियों की संख्या कोई ५०,००० थी, इससे ऊपर यह संख्या नहीं गई।

श्री अनिलकृष्ण सिंह : मेरा प्रश्न यह था कि क्या वहाँ पर लाखों की तादाद में चिट्ठियों, पैकेटो इत्यादि को सरपालो से ढक दिया गया था जब माननीय मंत्री जी वहाँ देखने के लिये गये थे।

परिवहन तथा संचार मंत्री (श्री लाल बहादूर शास्त्री) : मैंने यह खबर छलबारों में पडी थी। मैं भी वहाँ पर गया था और चारों तरफ मैंने देखा था, चूँकि आप मेरी गल्ती कहे लेकिन मेरी नजर उन पर नहीं पडी।

WRITTEN ANSWERS TO QUESTIONS

Santa Cruz Air Port

*549. Shri Morarka: Will the Minister of Transport and Communications be pleased to state:

(a) the total amount spent so far on the new air terminal building at Santa Cruz and how much more is likely to be spent,

(b) what was the original estimate; and

(c) when the work for its construction was started and when it is likely to be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) An amount of Rs 42,02,008/- has been spent upto the 30th June, 1957, and an additional amount of Rs 24,22,556/- is likely to be spent

(b) Rs 54,12,200/-

(c) The work was started in April, 1951 and is likely to be completed by the end of 1957

Infantile Mortality in India

*550. Shri Mohan Swarup: Will the Minister of Health be pleased to state-

(a) the chief causes of infantile mortality in India;

(b) how many children die annually; and

(c) whether Government have taken proper steps to check it?

The Minister of Health (Shri Karmarkar): (a) (i) During the first month of life—Premature birth and Debility.

(ii) During the 1st year of life—Respiratory diseases, Dysentery and Diarrhoea.

(iii) Inadequate midwifery services, lack of proper care of the new-born and the infant, malnutrition, overcrowding and defective sanitation.

(b) Approximately 19.20 lakhs.

(c) Yes. Among the objectives of the various health programmes undertaken during the First Five Year Plan, and those in progress during the Second Five Year Plan, are the improvement of maternal care and midwifery services, as well as improved care of the new-born. These programmes are likely to give encouraging result in reducing maternal and infant mortality.

Bharat Tramway Company

*551. { Shri Yajnik:
Shri F. R. Patel:

Will the Minister of Railways be pleased to state:

(a) whether the old licence granted to the Bharat Tramway Company by the Wadhwan State for plying their tramcars between Surendranagar and Wadhwan City has been renewed by the Railway Ministry before the Indian Railway Act, 1890 was applied to the tramway line;

(b) the terms and conditions, including the annual licence fee and its period, on which the said licence was renewed; and

(c) whether Government have received reports about the proper fulfilment of the terms of the licence and the provisions of the Railway

Act according to the reports of the Government Inspector of Railways and Officers of the Ministry of Railways?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No. The Railway Ministry were advised that it was sufficient to permit the Company to work the Tramway subject to the provisions of the Indian Railways Act, 1890, which were applied to the Tramway by a notification of the Government of India issued in October, 1954.

(b) Does not arise, as the Indian Railways Act, 1890, contains no provision for such a licence. It is not known, however, whether the State Government have entered into any agreement with the Coy. after expiry, in 1953, of the old licence which had been issued by the Wadhwan State in 1931.

(c) First part does not arise. As regards the second part, the report of the Govt. Inspector of Railways shows that the conditions of the Tramway is generally satisfactory. Officers of the Railway Ministry do not ordinarily inspect the Tramway.

Civil Aviation Employees

*552. { Shrimati Parvathi Krishnan:
Shri Bangshi Thakur:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the employees of the Civil Aviation Department have decided to go on strike;

(b) if so, what are their demands;

(c) the steps Government have taken to meet the demands of the employees; and

(d) whether Government have made any special arrangement to keep the line of communication (Air) open between Tripura and the rest of India and internally between the five Tripura airfields in case of emergency as the only effective line of communication between Tripura and the rest of India is by air?